GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:1093 ANSWERED ON:01.03.2011 RELIEF FOR DROUGHT Bhagora Shri Tarachand;Singh Shri Dushyant

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Rajasthan has requested the Union Government to provide relief from the National Calamity Contingency Fund (NCCF) for the farmers affected by drought in the State;

(b) if so, the details of the assistance sought and provided to the State during each of the last three years and the current year;

(c) whether there is any proposal to release the additional fund for relief measures as per the revised norms of the Calamity Relief Fund to the drought affected people of Rajasthan; and

(d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF THE AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI ARUN YADAV)

(a) to (d): As reported by India Meteorological Department (IMD), during South-West Monsoon 2010 (1.6.2010 to 30.9.2010), Rajasthan received 28% rainfall more than normal. The Government of Rajasthan did not intimate declaration of drought during 2010-11 and no request has been received from the State for additional Central assistance in the wake of drought during the financial year.

The State Government has ready availability of funds under the State Disaster Response Fund (SDRF) for taking necessary measures in the wake of natural calamities including drought. For 2010-11, Rajasthan has an allocation of Rs. 600.66 crores, which includes Central share of Rs.450.50 crores. First installment of Central share amounting to Rs.225.25 crores has already been released to the State.

During the years 2007-08 & 2008-09 the Government of Rajasthan did not demand any assistance from the National Calamity Contingency Fund (NCCF) for drought relief. During the year 2009-10, State Government had sought assistance of Rs.12690.99 crores. Following consideration of their request as per established procedure & approved norms, the Government of India approved assistance amounting to Rs.1034.84 crores to the State for drought relief subject to adjustment of 75% of available balance in Calamity Relief Fund (CRF) of the State.